

Fair Price Shops for Wheat

- *54. { Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Tan Singh:
Shri A. K. Gopalan:
Shri P. Kunhan:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether Government have suggested to the States to open fair price shops in larger number for the sale of wheat and sugar in areas where prices have shown tendency to rise;

(b) whether it is a fact that there has been large scale diversion of land from rice to jute in the Eastern region of India;

(c) if so, how their requirements will be met; and

(d) whether there is any proposal to release wheat-flour through the fair price shops?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde):

(a) The State Governments have been asked to step up distribution of wheat by increasing the quantity that a person can purchase at a time from the existing fair price shops and by opening additional fair price shops in areas which are not at present adequately served by such shops. The distribution of sugar is not being made through fair price shops.

(b) There has been a significant diversion of land from rice to jute in the States of Bihar and West Bengal during 1961-62. In other States it is not so marked.

(c) The diversion has undoubtedly resulted in reducing the availability of rice in these States. The Government of India hold adequate stocks of food-grains which are being released to supplement the available supplies.

(d) Atta is being distributed through fair price shops in the States of West Bengal, Bihar and Assam.

Price of Sugarcane

- *55. { Shri Tridib Kumar Chaudhuri:
Shri P. R. Chakraverti:
Shri P. C. Borooah:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the Government have finalised the new price-linking formula for calculating the extra cane price to be paid by producers of sugar to sugarcane growers with effect from 1st of November, 1958 upto 1961-62 under the provision of the Sugarcane Control Order, 1955 and the Sugarcane Control (Additional Powers) Act, 1962 on the Tariff Commission Report on the Price Linking formula of 1953 and promises subsequently made by him on the floor of the House; and

(b) whether the sugar mills concerned have been informed about the actual payment that have to be made by them to the sugarcane growers and whether the mode and manner of payment have also been decided upon?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde):

(a) Yes, Sir.

(b) Not yet. Machinery to determine the amount which may become due to sugarcane growers from factories in various parts of the country is being set up.

मध्य रेलवे के उरई रेलवे स्टेशन पर हत्या

- *५६. { श्री म० ला० द्विवेदी :
श्री स० चं० सामन्त :
श्री सुबोध हंसवा :
श्री बापड़ी :
श्री हेम राव :
श्री प्र० के० नेव :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) यत् सितम्बर मास में मध्य रेलवे के उरई स्टेशन पर खुरै से की गई एक मार